LOK SABHA DEBATES

LOK SABHA

Thursday, July 31, 1975/Sravana 9, 1897 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. Speaker in the Chair]

PAPERS LAID ON THE TABLE

STATEMENT Re. EXPENDITURE INCURRED BY DEVELOPMENT COMMISSIONER (SMALL SCALE INDUSTRIES) AND REVIEW & ANNUAL REPORT OF NSIC FOR 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): On behalf of Shri T. A. Pai, I beg to lay on the Table a statement (Hindi and English versions) regarding expenditure on hiring of accommodation by the Office of the Development Commissioner (Small Scale Industries): [Placed in Library. See No. LT-9905/75.]

I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (i) of section 619A of the Companies Act. 1956:—

- (i) Review by the Government on the working of the National Small Industries Corporation Limited, New Delhi, for the year 1973-74.
- (ii) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the

Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9906/75.]

STATEMENT Re. CORRECTION OF ANSWER

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): On behalf of Shri Vidya Charan Shukla, I beg to lay a statement (i) correcting the answer, given on the 16th April, 1975 to a supplementary on Starred Question No. 658 by Shri Janeshwar Misra regarding selection of Programme Executives in the All India Radio by U.P.S.C.; and (ii) giving reason for delay in correcting the answers. [Placed in Library. See No. LT-9907/75]

NOTIFICATIONS UNDER NATIONAL HIGHWAYS ACT, 1956

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. N. TRIVEDI): I beg to lay on the Table a copy of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:—

- (i) S.O. 379(E), published in Gazette of India dated the 25th July, 1975.
- (ii) S.O. 380(E), published in Gazette of India dated the 25th July, 1975. [Placed in Library. See No. LT-9908/75.]

STATEMENTS Re. GOVERNMENT ASSURANCES

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHAN-KARANAND): I beg to lay on the Table the following statements showing the action taken by the Govern-